

[TO BE PUBLISHED IN THE GAZETTE OF INDIA, EXTRAORDINARY, PART II, SECTION 3, SUB-SECTION (i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)

Notification No. 22/2018 – Customs

New Delhi, the 2nd February, 2018.

G.S.R. (E). – In exercise of the powers conferred by sub-section (1) of section 25 of the Customs Act, 1962 (52 of 1962), the Central Government, being satisfied that it is necessary in the public interest so to do, hereby makes the following amendments in the notification of the Government of India in the Ministry of Finance (Department of Revenue), No. 57/2017-Customs, dated the 30th June, 2017, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide*, number G.S.R. 798 (E), dated the 30th June, 2017, namely:-

In the said notification, in the Table,-

- (i) against S.No. 1, for the entry in column (4), the entry “15%” shall be substituted;
- (ii) S.Nos. 2 and 3 and the entries relating thereto shall be omitted;
- (iii) against S.No. 7, in column (3), item (i) shall be omitted;
- (iv) after S.No. 7 and the entries relating thereto, the following S.Nos. and entries shall be inserted, namely:-

(1)	(2)	(3)	(4)	(5)
“7A.	Any Chapter	Inputs or raw material [other than Printed Circuit Board Assembly (PCBA) (falling under tariff item 8504 90 90) and Moulded Plastics (falling under tariff items 3926 90 99 or 8504 90 90)] for use in the manufacture of charger or adapter of cellular mobile phones	Nil	1
7B.	3926 90 99 8504 90 90	Moulded Plastics of charger or adapter of cellular mobile phones	10%	-
7C.	Any Chapter	Inputs or parts for use in the manufacture of following parts of charger or adapter of cellular mobile phones, namely:- (i) Printed Circuit Board Assembly (PCBA) (falling under tariff item 8504 90 90) (ii) Moulded Plastics (falling under tariff items 3926 90 99 or 8504 90 90)	Nil	1”;

(v) after S.No. 8 and the entries relating thereto, the following S.Nos. and entries shall be inserted, namely:-

(1)	(2)	(3)	(4)	(5)
“9.	3919 90 90	All goods other than the following parts or sub-parts or accessories of cellular mobile phones, namely:- (i) Heat Dissipation Sticker Battery Cover (ii) Sticker-Battery Slot (iii) Protective Film for main Lens (iv) Mylar for LCD FPC (v) Film-Front Flash	10%	-
10.	3920 99 99	All goods other than the following parts or sub-parts or accessories of cellular mobile phones, namely:- (i) Battery cover (ii) Front cover (iii) Front cover (with Zinc Casting) (iv) Middle cover (v) Back Cover (vi) Main Lens (vii) Camera Lens	10%	-
11.	3926 90 91	All goods other than PU case, Sealing Gasket of cellular mobile phones	10%	-
12.	3926 90 99	All goods other than the following parts or sub-parts or accessories of cellular mobile phones, namely:- (i) Sealing Gaskets / Cases from PE, PP, EPS, PC and all other individual polymers or combination / combination of polymers (ii) SIM Socket / Other Mechanical items (Plastic) (iii) Conductive Cloth (iv) LCD Conductive Foam (v) LCD Foam (vi) BT Foam	10%	-
13.	8504 40	All goods other than charger or adapter of cellular mobile phones	10%	-
14.	8506	All goods other than cell or battery of cellular mobile phones	10%	-
15.	8507 (except 8507 60 00 and 8507 90)	All goods other than battery pack of cellular mobile phones	10%	-
16.	8507 60 00	All goods other than Lithium-ion battery of cellular mobile phones	10%	-

17.	8507 60 00	Lithium-ion battery of cellular mobile phones	15%	-
18.	8518	All goods other than the following parts of cellular mobile phones, namely:- (i) Microphone (ii) Wired Headset (iii) Receiver	10%	-
19.	8538 90 00	All goods other than Side Key of cellular mobile phones	7.5%	-
20.	8517 62 90	All goods other than wrist wearable devices (commonly known as smart watches)	10%	-";

(vi) after the Table, the following *Explanation* shall be inserted, namely:-

Explanation.- For the purposes of this notification,-

- (a) "Moulded Plastics" means moulded plastic housing component with or without integrated AC pins that acts as enclosure to the printed circuit board used in a charger or adapter of cellular mobile phones;
- (b) "Printed Circuit Board Assembly (PCBA)" means printed circuit board assembled with electronic components such as resistors, capacitors, diodes, inductors, ICs and mechanical components such as contact springs or connectors of charger or adapter of cellular mobile phones.?

[F.No.334/04/2018-TRU]

(Mohit Tewari)

Under Secretary to the Government of India

Note: The principal notification No.57/2017-Customs, dated the 30th June, 2017 was published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide*, number G.S.R. 798(E), dated the 30th June, 2017.